

लगते को अग्रिमकांश घटाना के कोयले के स्वतः ही एकएक गर्म हो जाने के कारण हुई है।

**Recruitment of P.R.Os. for Apex and Divisional Offices of C.M.A.**

\*226. SHRI K. SURYANARAYANA: Will the Minister of ENERGY be pleased to state:

(a) whether a large number of Public Relation Officers have recently been recruited for the Apex and Divisional Offices of the Coal Mines Authority Ltd.; and

(b) if so, their number and scales of pay?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) and (b). Four Public Relation Officers in the scale of pay of Rs. 1100—1600 have been appointed in the Apex and Divisional Offices of the Coal Mines Authority.

**Post of Commissioner for Scheduled Castes and Scheduled Tribes**

\*228. SHRI P. M. SAYEED: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the post of Commissioner for Scheduled Castes and Scheduled Tribes, created under Article 338 of the Constitution remained unfilled from August, 1970 to July, 1971; and

(b) if so, the reasons for keeping this constitutional office unfilled for such a long time?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) and (b). The previous Commis-

sioner relinquished the charge of the office on 21st September, 1970. In accordance with the recommendations made by the Parliamentary Committee on Welfare of Scheduled Castes and Scheduled Tribes, the post was to be filled by a person well known for his sympathies and active interest in the welfare of Scheduled Castes and Scheduled Tribes. The name of Shri Shankarrao Mane, was finalised on 13th July, 1971 after taking into consideration the recommendations of the Parliamentary Committee. He was informed of his selection on 14th July, 1971. He accepted the offer and joined on 31st July, 1971.

**Setting up of a Plant to manufacture Nitric Acid**

\*232. SHRI SHRIKISHAN MODI: SHRI PURUSHOTTAM KAKODKAR:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are considering to set up another Plant to manufacture nitric acid in the Public Sector;

(b) if so, whether Government's attention has been drawn to the need of three nitric acid plants to meet the shortage of essential drugs;

(c) whether Government have taken any final decision in the matter;

(d) whether nitric acid is produced by one Plant only at present; and

(e) what is its production as compared to its capacity?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. MAURYA): (a) Yes, Sir. Government have approval of the establishment of a 750 tonne per day nitric acid plant by the Fertiliser Corporation of India under the Trombay expansion programme. They are also